

**PREVENTION OF PUBLICATION OF OBJECTIONABLE MATTER
(REPEAL) ACT, 1977**

14 of 1977

[18th April, 1977]

CONTENTS

1. Short title
2. Repeal of Act 27 of 1976

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STATEMENT OF OBJECTS AND REASONS Freedom of the press necessary for the successful functioning of democratic institutions. With a view to safeguarding the freedom of the press, this Bill seeks to repeal the Prevention of Publication of Objectionable Matter Act 1976.-Gaz. of India, 4-4- 1977. Pt. II. S. 2. Ext., p. 88.

1. Short title :-

This Act may be called THE PREVENTION OF PUBLICATION OF OBJECTIONABLE MATTER (REPEAL) ACT, 1977.

2. Repeal of Act 27 of 1976 :-

The Prevention of Publication of Objectionable Matter Act, 1976, is hereby repealed.